

No. RJ 29/2023

High Court of Karnataka
Bengaluru
Date 01.03.2023

CIRCULAR

It is hereby informed to the Advocates/Applicants to collect the pending Refund Vouchers which was withheld during COVID-19 Pandemic, from the Copying Branches III and IV (Delivery Counters) on production of valid ID proof and collect the excess copying fee by producing the refund voucher at the cash counter situated near Gate No.5 from 02.03.2023 to 30.06.2023.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(M. CHANDRASHEKAR REDDY)
REGISTRAR (JUDICIAL)